

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

---

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

---

---

IA/MA/IBA/TCP/TCA/CP/CA No	:	IA/1182/IB/2020 IN CP/193/IB/2018
NAME OF PETITIONER	:	G S Ramesh
NAME OF RESPONDENT	:	Sundaresan Nagarajan(RP) M/s P Dot G Constructions Pvt Ltd & 1 Another
SECTION	:	Sec 60(5) Of IBC 2016

---

**ORDER**

Due to paucity of time, the matter stands adjourned to **19.04.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS